

एक्सपोर्ट को ध्यान में रख कर देश को चार पांच हिस्सों में बांटने की बात है। Regional Directors of Foreign Trade will be appointed for these different areas very soon. That is the question. It has nothing to do with districts and sub-districts in the country.

**श्री विभूति मिश्र :** मेरा सवाल यह है कि सरकार ने स्टेट गवर्नमेंट्स से और स्टेट गवर्नमेंट्स ने अपने अपने जिला अधिकारियों से यह पूछा कि वे बतावें कि उनके यहां कौन कौन सी चीजें बाहर भेजने लायक है ?

**श्री मनुभाई शाह :** यह तो सब चलता ही है। Region-wise distribution of foreign trade and the organisational set-up. That is primarily concerned with the different areas of the world which we are trying to reorganise into four or five zones under regional directors of foreign trade—one for Latin American and US, another UK and the EEC, the third East European countries and other areas and fourth, Africa, Asia and the Middle East.

**Shrimati Savitri Nigam:** May I know, when the hon. Minister is convinced that this sort of organisation is going to be useful, why there is delay in the setting up of this, why, though it has already been announced, it has not yet been set up?

**Shri Manubhai Shah:** There has been really no delay. The question is to locate people. We want competent persons of the rank of joint secretaries to take charge of the regional directorates of foreign trade. To locate people with commercial knowledge and expertise of foreign trade is not an easy task. We are trying to pick up the people.

**Shri Sham Lal Saraf:** May I know whether this registration of exporters and exporting houses will be of particular commodities or regionwise?

**Shri Manubhai Shah:** I am sorry that question is quite independent.

**Mr. Speaker:** That does not arise from this.

### Iron and Steel Distribution System

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\*224. { **Shri Bhagwat Jha Azad:**  
**Shri Bhakt Darshan:**  
**Shri P. C. Borooah:**  
**Shri Yallamanda Reddy:**  
**Shri Bishanchander Seth:**  
**Shri Subodh Hansda:**  
**Shri Yashpal Singh:**  
**Shri Harish Chandr Mathur:**  
**Shri Indrajit Gupta:**  
**Shri Surendranath Dwivedy.**

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether Government have appointed any committee to suggest a complete overhaul of the present system of iron and steel distribution; and

(b) whether Government propose to introduce immediately the system of direct purchase from the producer by the bulk consumers?

**The Deputy Minister in the Ministry of Steel and Heavy Industries (Shri P. C. Sethi):** (a) Yes, Sir, to review the present system of distribution control and planning.

(b) This matter will be examined after the Committee has submitted its report.

**Shri Bhagwat Jha Azad:** May I know whether it has been found by the Government that the present system of distribution has worked as a handicap, leading to non-lifting of large quotas not only by individuals but also by some State Governments?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):** Yes, Sir, there have been difficulties in the present system of distribution. That is why we have appointed a committee, and I am hoping that it will be possible to reorganise this distribution.

**Shri Bhagwat Jha Azad:** Is the idea of the Government to change the present distribution not only due to this faulty system of distribution, but also

due to the increasing demand with which the supply is not coping?

**Shri C. Subramaniam:** First of all, the volume to be dealt with by this organisation has become immense. Formerly the distribution was round about one million tons. Now we ourselves will be producing about 4 million tons, and we are importing some materials also. So, the organisation will have to be looked into from this aspect, and also the present emergency perhaps will have a bearing on it.

**Shri Bhakt Darshan:** As I understand it, even the defence ordnance factories have been complaining about the inordinate delay in the supply of steel to them. Have any special steps been taken now in that connection?

**Shri C. Subramaniam:** There have been complaints from almost everybody, but as far as ordnance factory requirements are concerned, they have a special priority and they will be met as quickly as possible.

**श्री यशपाल सिंह :** क्या यह सही है कि कलकत्ता में जो आयरन एंड स्टील कंट्रोलर का दफ्तर है वह एक इम्पीरियलिस्ट दफ्तर है और वह आज भी हमारी जरूरियात पूरी नहीं करता। क्या डिस्ट्रिक्ट लेवल पर या स्टेट लेवल पर इस तरह के दफ्तर कायम करने का इरादा है।

**इस्पात और भारी उद्योग मंत्रालय में उपमंत्री (श्री प्र० च० सेठी) :** कलकत्ते के अलावा बम्बई, मद्रास और दिल्ली में रीजनल आफिसें हैं। इन के अलावा और कोई दफ्तर खोलने का अभी प्रोग्राम नहीं है।

**Mr. Speaker:** Next question.

**Shri Ranga:** May I put a supplementary?

**Mr. Speaker:** He did not stand up earlier.

**Shri Ranga:** This is an important supplementary.

**Mr. Speaker:** Too late now.

#### Issue of Industrial Licences

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- \*225.
- Shri Morarka:
  - Shri Ravindra Verma:
  - Shrimati Savitri Nigam:
  - Shri S. M. Banerjee:
  - Shri Umanath:
  - Shri Tulshidas Jadhav:
  - Shri V. T. Patil:
  - Shri Jedhe:
  - Shri Warior:
  - Shri Vidya Charan Shukla:
  - Shri Basumatari:
  - Shri Ramanathan Chettiar:
  - Shri A. N. Vidyalankar:
  - Shri Maheswar Naik:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 529 on the 22nd August, 1962 and state:

(a) whether an analysis of licences issued to industrial houses or industrialists was supplied to the Mahalanobis Committee before their report was finalised;

(b) whether there is any restriction in actual practice in issuing these licences to persons already owning or managing many undertakings; and

(c) whether he would now lay on the Table an analysis of the licences issued to industrial houses or industrialists during the last two years?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) No, Sir. The report of the Mahalanobis Committee also remains to be finalised.

(b) Yes. The provisions of the Industrial Policy Resolution, 1956, which specifically refers to the need to prevent private monopolies and the concentration of economic power in different fields in the hands of small number of individuals, are always kept in view when new licences are issued. In furtherance of this policy, in a number of well-established industries, licences for establishing